

DIVISION BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/241(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	COLORBAND DYESTUFF PRIVATE LIMITED VS UNI WORTH LIMITED
UNDER SECTION	SEC. 213

Appearances (via video conferencing/physically)

Ms. Ritika Vijan, Adv.] For the Petitioner

Ms. Mily Ghoshal, Adv.]

Mr. Deva Nand Misra, Adv.] For the Respondent No. 1

Mr. Prashant Kumar Singh, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. We are not able to hear Ld. Counsel appearing for the petitioner virtually, because of some technical glitches at her end.
3. This matter is adjourned to **19.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**